

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001139/2020	SHIBA SANKAR ROUT VS STATE OF ODISHA	AJIT KUMAR ROUT VS	LAIKERA /67 /2017 () //
2	BLAPL/0001140/2020	KRUSHNA CHANDRA KHETRI @ BINDHANI @ VS STATE OF ODISHA	JKRUSHNA CHANDRA @ KHETRI BINDHANI VS	KANTAMAL /189 /2019 () //
3	BLAPL/0001141/2020	KANHU CHARAN PAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
4	BLAPL/0001142/2020	SASHIBHUSAN KUMAR @ CHULBUL VS STATE OF ODISHA	SANJIB MOHANTY VS	KHETRARAJPUR /321 /2019 () //
5	BLAPL/0001143/2020	LAXMAN HARIJAN VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	KUNDRA /106 /2019 () //
6	BLAPL/0001144/2020	NIRAJ THAKUR VS STATE OF ODISHA	BIJAYA KU RAGADA VS	BELPAHAR /145 /2019 () //
7	BLAPL/0001145/2020	DEBABRATA DAS VS STATE OF ODISHA	AJIT KUMAR ROUT VS	BANSADA /288 /2019 () //
8	BLAPL/0001146/2020	SIBA KARUA @ PUTU VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	DAITARI /12 /2017 () //
9	BLAPL/0001147/2020	PRAVAKAR DAS @ MANGU VS STATE OF ODISHA	U.K.LENKA VS	DHAMNAGAR /2 /2020 () //
10	BLAPL/0001148/2020	RADHAKRISHNA MANDAL VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	/ /0 () //
11	BLAPL/0001149/2020	DHRUBA CHARAN SENAPATI @ DHOBA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ABHAYACHANDPUR /38 /2018 () //

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12	BLAPL/0001150/2020	SANJIT @ SANJET NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANJAM PS /120 /2019 () //
13	BLAPL/0001151/2020	RAMESH NAIK VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	KHANDAPARA /259 /2019 () //
14	BLAPL/0001152/2020	MRUTYUNJAY DHAL VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BASTA /393 /2019 () //
15	BLAPL/0001153/2020	MUNA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /55 /2015 () //
16	BLAPL/0001154/2020	NANDA @ CHHABINDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA P.S. /453 /2019 () //
17	BLAPL/0001155/2020	BIPINI KUMAR JENA @ BIPIN KUMAR JENA VS STATE OF ODISHA	BIKRAM RATH VS	/154 /2019 () //
18	BLAPL/0001156/2020	BASABA KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /209 /2019 () //
19	BLAPL/0001157/2020	PARBATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
20	BLAPL/0001158/2020	RASMIRANJAN SAMANTARAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /273 /2019 () //
21	BLAPL/0001159/2020	ASHOK NAIK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BADAGADA /262 /2019 () //
22	BLAPL/0001160/2020	SRIKANTA NAYAK @C TERU VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	GHATAGAON /74 /2017 () //
23	BLAPL/0001161/2020	JABUBAKKAR SAHA	SAPAN KUMAR LENKA	LALBAG /22 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001162/2020	SK.JAMSED	SAPAN KUMAR LENKA	LALBAG /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001163/2020	DEEPAK BEHERA	AMULYA RATNA PANDA	TIKABALI /89 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001164/2020	AMIR KUMAR PATRA @ GOLDEN	BISWAJIT NAYAK	PURI TOWN /211 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001165/2020	ABHINASH BEHERA	SUBRATA PANDA	GONDIA /214 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001166/2020	SK. JUMA @ SK. JAHER	AMULYA RATNA PANDA	BINJHARPUR /42 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001167/2020	HEMANTA KISHAN	UMAKANTA BARIK	BARGAON /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001168/2020	SRIKARA KISHAN	UMAKANTA BARIK	BARGAON /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001169/2020	TAPAN SAHU	AMITABH PRADHAN	NANDAPUR /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	CMP/0000132/2020	M/S.DEVABRATA HOMES (P) LTD	SOUMYA MISHRA	//
		VS	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha *)
		GOUTAM NANDA @ KAR		CS/0008503/2014
33	CMP/0000133/2020	SUDHANSU DAS	SOUMYA MISHRA	//
		VS	VS	A.D.J.,BHUBANESWAR(Khordha *)
		DR.PURNA CHANDRA DEBATA		Fao/0000026/2019
34	CMP/0000134/2020	M.D.FAIZULLA KHAN	MIRRA GHOSE	//
		VS	VS	()

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35	CMP/0000135/2020	ABADUS SAMEE SANYASI NAIK @ SANJA VS	MAHES DAS VS	// // 0
36	CMP/0000136/2020	HARASH KUMARI SAHU REKHA MANGARAJ @ REKHA NAIK VS	U.C.MISHRA VS	// // 0
37	CMP/0000137/2020	MATHURAM KUMAR PRANABANDHU GAYAN VS	SABITA RANJAN PATTNAIK VS	// // 0
38	CONTC/0000441/2020	CHANDRAMANI PRADHAN SUBRAT @ MURALIDHAR @ PATRA VS	ADV VS	// // 0
39	CONTC/0000442/2020	D.G.M.(O AND M) CONSTRUCTION, GRIDCO SUKALATA MALLICK VS	SASWAT DAS VS	// // 0
40	CONTC/0000443/2020	SUNDARLAL SEAL SUBASH MAHALIK VS	ADV VS	// // 0
41	CONTC/0000444/2020	PRANAB KUMAR BEHERA KHIROD KUMAR BEHERA VS	ADV VS	// // 0
42	CONTC/0000445/2020	STAMP COLLECTOR,CUTTACK LILIMA SETHI VS	ADV VS	// // 0
43	CONTC/0000446/2020	ASHOK K.K.MEENA GOLEKHA MALIK VS	ADV VS	// // 0
44	CONTC/0000447/2020	D.S.SUBHADARSHI JOSHI SANJAY KUMAR PANDA VS	ADV VS	// // 0
45	CONTC/0000448/2020	CHALOS NAIK BIPIN KUMAR DAS VS	PRAFULLA KUMAR RATH VS	// // 0
		ANJAN KUMAR MANIK		//

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46	CONTC/0000449/2020	MAHAVIR KIIT UTHA DOKANI SANGHA VS PREM CHAND CHOUDHARY	ADV VS	// ()
47	CONTR/0000005/2020	SANDHYARANI DAS VS SP,CUTTACK	ADV. VS	// /0 ()
48	CRLA/0000106/2020	RAMSINGH PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	DARINGBADI /115 /2015 ()
49	CRLA/0000107/2020	SAMAY KISKU VS STATE OF ODISHA	SANJIT MISHRA VS	// KULIANA /60 /2019 SPECIAL JUDGE,BARIPADA(Mayurbhanj) GR/0000033/2019
50	CRLMA/0000032/2020	PRAVAT ROUT@PRAVAT KUMAR ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// /0 ()
51	CRLMC/0000372/2020	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// TIRTOL /194 /2013 ()
52	CRLMC/0000373/2020	RAMESH CHANDRA MISHRA VS PRANABANDHU SAHOO	DURGA PRASAD DHAL VS	// /0 S.D.J.M.,ATHMALLIK(Anugul *) ICC/0000010/2012
53	CRLMC/0000374/2020	MANORANJAN NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTANAIAK VS	// NILGIRI /111 /2013 ()
54	CRLMC/0000375/2020	SANJEEV KUMAR VS ASST. DIRECTOR OF FACTORIES AND BOILERS,KALAHANDI	TANMAY MISHRA VS	// /0 ()
55	CRLMC/0000376/2020	PADMA KISHORE JENA VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// /0 ()
56	CRLMC/0000377/2020	KHUTI@PUTI@LOKANATH KUMBHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	// TITILAGARH /33 /2012 ()
57	CRLMC/0000378/2020	RADHAKANT BEHERA	RAKESH KUMAR MALLICK	// MALGODOWN /113 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0000379/2020	BABU @ BALARAM PRADHAN	BIBHUDANANDA MOHAPATRA	SHERAGADA /137 /2015
		VS	VS	()
		STATE OF ORISSA		//
59	CRLMC/0000380/2020	BABU@BALARAM PRADHAN	BIBHUDA NANDA MOHAPATRA	SURADA /130 /2015
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0000381/2020	JHUNULATA BEDANTA	SANATAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0000382/2020	SIDHARTHA SANAKAR PATTNAIK	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0000383/2020	BHALU NANA @PARAMESWAR PANDA	R.N.SINGH	RASGOBINDPUR /130 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0000384/2020	ARJUN NAIK	SANTOSH KUMAR SAMANTARAY	BHAWANIPATNA SADAR /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0000385/2020	PRADEEP KUMAR DEB@SAMANTA	SAROJ KUMAR DASH	TALCHER TOWN /232 /2008
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0000386/2020	SUKANTA BEHERA	PRADIPTA BEURA	KHUNTUNI /61 /2013
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0000387/2020	MANSINGH HEMBRAM	PARTHA SARATHI DAS	DAITARI /18 /2014
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0000388/2020	SASHIKANTA BARIK	PRAMOD KUMAR JENA	BARIA /30 /2011
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMC/0000389/2020	SANTOSH KUMAR MAHALIK	PRAMOD KUMAR JENA	BASTA /53 /2006
		VS	VS	()

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69	CRLMP/0000183/2020	STATE OF ODISHA BINODINI PANDA VS	KALI PRASANNA MISHRA VS	// AIR FIELD P.S. /395 /2017 ()
70	CRLMP/0000184/2020	STATE OF ORISSA NIRANJAN LAHA VS	SUJATA JENA VS	// / /0 ()
71	CRLMP/0000185/2020	STATE OF ODISHA BASUDEBA PATRA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
72	CRLMP/0000186/2020	STATE OF ORISSA CHAIRMAN, BHARAT INTEGRATED SOCIAL WELFARE COMMITTEE VS	SHARAD KUMAR MISHRA VS	// / /0 ()
73	CRLMP/0000187/2020	THE STATE OF ORISSA JHARAMAYEE SAHOO VS	M/S.K.C.NAYAK VS	// / /0 ()
74	CRLMP/0000188/2020	IIC, KUJANGA JAYASHREE PANDA VS	DEVDAAS SENAPATI VS	// / /0 ()
75	CRLMP/0000189/2020	THE DCP, BBSR GIRIDHARI ROUT VS	P.K.ROUT VS	// / /0 ()
76	CRLMP/0000190/2020	STATE OF ORISSA ASAD JAMAL VS	SUSANTA KUMAR BARAL VS	// / /0 ()
77	CRLMP/0000191/2020	SHAHINA MOID NANDINI DHANGDAMAJHI VS	SITIKANTA MISHRA VS	// / /0 ()
78	CRLREV/0000104/2020	STATE OF ORISSA BACHAN LENKA VS	RABINDRA KUMAR PRUSTY VS	// / /0 ()
79	CRLREV/0000105/2020	MINATI LENKA TRILOCHAN BISWAL VS	JUGALA KISHORE PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLREV/0000106/2020	LAMBODAR SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KEONJHAR SADAR /386 /2019 () //
81	CRLREV/0000107/2020	BABITA JENA VS STATE OF ODISHA	H.N.TRIPATHY VS	MAHILA P.S. BUXIBAZAR /67 /2013 () //
82	DREF/0000001/2020	DEVARAJ DASH VS STATE OF ODISHA	SHAKTI BATTI TRIPATHY VS	BAIDESWAR /02 /2020 () //
83	FAO/0000123/2020	MANAGER (LEGAL), M/S. SHRIRAM G.I.CO.LTD VS JUGAL KISHORE MOHANTY	DADAM ALI KHAN VS	// () //
84	FAO/0000124/2020	UMA LAKRA VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
85	FAO/0000125/2020	UNION OF INDIA VS NILABATI BEHERA	MR.R.B.DAS VS	// () //
86	ITA/0000008/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS MAHANADI COALFIELDS LTD.	SIDHARTH SANKAR MOHAPATRA VS	// () //
87	MACA/0000067/2020	SURYA CHETIDORA VS RAMDHAR SINGH	M/S. N.K.SAHU VS	// () //
88	MATA/0000020/2020	BANAJA MOHANTY VS SUKANTA PARIJA	PRASANTA KUMAR SATAPATHY VS	// () //
89	RPFAM/0000039/2020	SOUMYA SWARUP DAS VS PRANITA MOHANTY	SAMIR KUMAR MISHRA VS	// () //
90	RPFAM/0000040/2020	TULU @ PRASANNA BISWAL VS RINA BISWAL	M/S.H.N.MOHAPATRA VS	// () //
91	RSA/0000044/2020	NARGIS NISSA BIBI	GAJENDRANATH ROUT	//

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		VS	VS	0
92	RVWPET/000098/2020	MANWAR ALI KHAN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
93	RVWPET/000099/2020	SIBAPRASAD SAHOO STATE OF ODISHA	SR.S.C. (S AND ME)0	//
		VS	VS	0
94	RVWPET/0000100/2020	SWETA KUMAR SWAIN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
95	RVWPET/0000101/2020	BENU CHARAN DAS STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
96	RVWPET/0000102/2020	BIJAYALAXMI MOHANTY STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
97	RVWPET/0000103/2020	AJAY KUMAR BARAL STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
98	RVWPET/0000104/2020	RABINARAYAN SATPATHY STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
99	RVWPET/0000105/2020	JAGADISH BARIK STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
100	RVWPET/0000106/2020	TAPAN KUMAR PATRA STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
101	WA/000070/2020	SANTOSH KUMAR SWAIN ASSISTANT PROVIDENT COMMISSIONER ACCIDENT BENEFIT FUND ORGANISATION	SANTOSH KUMAR SWAIN	//
		VS	VS	0
102	WA/000071/2020	BENGA DEVI NORTHERN EASTERN ELECTRICITY SUPPLY COMPANY LIMITED (NESCO)	COMPANY OF MISS MOHAN	//
		VS	VS	0

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103	WA/0000072/2020	M/S.TATA SPONGE IRON LTD. CHANDRAMANI SETHY VS STATE and ORS.	PRASANNA KUMAR MISHRA VS	// // 0 //
104	WP(C)/0004583/2020	SASHMITA BHOI VS STATE OF ODISHA	M/S.DEBENDRA KUMAR SAHOO 1 VS	// 0 //
105	WP(C)/0004584/2020	ANUPAMA MAHAPATRA VS STATE OF ODISHA	M/S.ADHIRAJ MOHANTY VS	// 0 //
106	WP(C)/0004585/2020	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
107	WP(C)/0004586/2020	ANTARYAMI NAYAK VS STATE OF ODISHA	M/S.SURAJ MOHANTY VS	// 0 //
108	WP(C)/0004587/2020	LALIT KUMAR PRUSTY VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
109	WP(C)/0004588/2020	SUSHILI JAISWAL @ SUHILI KU.JAISWAL VS COLLECTOR-CUM-ARBIREATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
110	WP(C)/0004589/2020	SANJAY KUMAR SINGH VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
111	WP(C)/0004590/2020	ARABINDA SAHOO VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
112	WP(C)/0004591/2020	SUSHANT KUMAR SAHU VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
113	WP(C)/0004592/2020	SUKADEV BOHIDAR VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //

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114	WP(C)/0004593/2020	PREMUS KHAKHA VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
115	WP(C)/0004594/2020	SATYA NARAYAN ACHARYA VS STATE OF ODISHA	M/S.A.PATTANAİK VS	// 0 //
116	WP(C)/0004595/2020	DİLLİP KUMAR NAYAK @ PATTNAİK VS STATE OF ODISHA	M/S.A.PATTANAİK VS	// 0 //
117	WP(C)/0004596/2020	RAGHUNATH PRASAD JAYSWAL @ RAGGHUNATH JAYSWAL VS COLLECTOR-CUM-ARBITRATOR, DEBAGARH	M/S.S.P.DAS VS	// 0 //
118	WP(C)/0004597/2020	SASMITA BEHERA VS COLLECTOR CUM CHIEF EXECUTIVE OFFICER	PRASANTA KUMAR JENA VS	// 0 //
119	WP(C)/0004598/2020	MAHESWAR SAHU VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
120	WP(C)/0004599/2020	PRAHALLAD SAHU VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
121	WP(C)/0004600/2020	PRASANTA KUMAR SAHU VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// 0 //
122	WP(C)/0004601/2020	HARIHAR PANI VS STATE OF ODISHA	M/S.GOPAL KRUSHNA MOHANTY VS	// 0 //
123	WP(C)/0004602/2020	BIBHUTI BHUSAN PRADHAN VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
124	WP(C)/0004603/2020	GUPTA PRASAD SINGH VS STATE OF ODISHA	M/S. HARA PRASAD RATH VS	// 0 //
125	WP(C)/0004604/2020	PRAVAT NALINI MOHANTY	M/S.ANİL KUMAR BEHERA	//

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		VS	VS	0
126	WP(C)/0004605/2020	COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA DUKHABANDHU @ DUKHA BANDHU SAHOOM/S.S.K.BHANJADEO		//
		VS	VS	0
127	WP(C)/0004606/2020	STATE OF ORISSA KESHABA PRADHAN	M/S. NIRANJAN LENKA	//
		VS	VS	0
128	WP(C)/0004607/2020	STATE OF ODISHA RADHARANI PADHI	M/S.JAYDEEP PAL	//
		VS	VS	0
129	WP(C)/0004608/2020	STATE OF ODISHA SURENDRA NATH BEHERA	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
130	WP(C)/0004609/2020	UNION OF INDIA SWORNALATA DAS	M/S.SARAT CHANDRA SAHOO	//
		VS	VS	0
131	WP(C)/0004610/2020	THE STATE OF ODISHA SARAT CHANDRA MISHRA	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
132	WP(C)/0004611/2020	UNION OF INDIA DIPAK KUMAR DALEI	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
133	WP(C)/0004612/2020	UNION OF INDIA DIPENDRA SINGH	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
134	WP(C)/0004613/2020	UNION OF INDIA UMESH CHANDRA NATH	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
135	WP(C)/0004614/2020	UNION OF INDIA UNION OF INDIA	M/S. ANINDYA KU MISHRA	//
		VS	VS	0
136	WP(C)/0004615/2020	SARAT CHANDRA DAS VISHWAJIT SINGH	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0

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137	WP(C)/0004616/2020	UNION OF INDIA UNION OF INDIA VS MADHABANANDA BHATT	M/S.ANINDYA KU MISHRA VS	// // 0 //
138	WP(C)/0004617/2020	JAGAMOHAN SAHU VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
139	WP(C)/0004618/2020	ANTARYAMI SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
140	WP(C)/0004619/2020	UNION OF INDIA VS SIDHESWAR SAHOO	M/S.ANINDYA KU MISHRA VS	// 0 //
141	WP(C)/0004620/2020	UNION OF INDIA VS MD.TAYABUDDIN	M/S.ANINDYA KU.MISHRA VS	// 0 //
142	WP(C)/0004621/2020	DIBYALOCHAN BEHERA VS STATE OF ODISHA	M/S.BIJAYA KUMAR BEHERA.1 VS	// 0 //
143	WP(C)/0004622/2020	STATE OF ODISHA VS PADMA CHARAN BARIK	ADDL.GOV.T.ADVOCATE VS	// 0 //
144	WP(C)/0004623/2020	PRADEEP KUMAR MOHANTY VS THE CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA	M/S.RAJENDRA BADUMAHAPATRA VS	// 0 //
145	WP(C)/0004624/2020	HARI CHANDRA MAHARANA VS STATE OF ODISHA	M/S. HAREKRUSHNA DASH VS	// 0 //
146	WP(C)/0004625/2020	PRANAHBANDHU PANDA VS STATE OF ORISSA	SARMISTHA SAMAL VS	// 0 //
147	WP(C)/0004626/2020	NIRANJAN SAHU VS STATE OF ORISSA	M/S.SARMISTHA SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0004627/2020	P.VENNAMMA @ MAMMIDI VENAMMA VS STATE OF ODISHA	M/S.HAREKRUSHNA DASH VS	// 0 //
149	WP(C)/0004628/2020	SUCHITRA MUDULI VS THE COMMISSIONER CUM SECRETARY	M/S.S.P.DAS VS	// 0 //
150	WP(C)/0004629/2020	THE MANAGING DIRECTOR VS MURALIDHAR SATAPATHY	M/S. KARUNAKAR JENA VS	// 0 //
151	WP(C)/0004630/2020	BHAGYADHAR PRADHAN VS STATE OF ODISHA	M/S.DR.CHITTARANJAN MISRA VS	// 0 //
152	WP(C)/0004631/2020	RAJIV PUJARI VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
153	WP(C)/0004632/2020	SAMITARANI BEHERA VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
154	WP(C)/0004633/2020	GAYATRI DAS VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
155	WP(C)/0004634/2020	NEELAKANTHA MISHRA VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
156	WP(C)/0004635/2020	GEETANJALI MISHRA VS STATE OF ODISHA	M/S. B.N.PARIDA VS	// 0 //
157	WP(C)/0004636/2020	ROJSMITA ROUT VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
158	WP(C)/0004637/2020	NAMITA PADHI VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
159	WP(C)/0004638/2020	NAMITA KAR	M/S.B.N.PARIDA	//

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FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0004639/2020	PRABHASINI SAHU	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0004640/2020	LAKSHMI TULASI	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0004641/2020	SANJUKTA KUMAR PADHY	M/S. B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0004642/2020	MITHUN MAJUMDAR	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0004643/2020	JNANENDRA KUMAR PARIDA	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0004644/2020	ABANI KUMAR BAAG	M/S.RABINDRA KUMAR PRUSTY	//
		VS	VS	0
		MONALISA MOHANTY		//
166	WP(C)/0004645/2020	ARABINDA SAHOO	M/S.N.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0004646/2020	NIRANJAN MALIK	M/S.N.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0004647/2020	NIRANJAN MALIK	M/S.N.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0004648/2020	GOLAKHA CHANDRA BEHERA	M/S.BRAJA KISHORE PANDA	//
		VS	VS	0
		PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPARTMENT		//
170	WP(C)/0004649/2020	IGNASIUS HORO	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004650/2020	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	ASHOK PATTANAIAK VS	// // 0
172	WP(C)/0004651/2020	THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA ROHIT GANGA DEB VS	M/S. AMAR KUMAR MOHANTY VS	// // 0
173	WP(C)/0004652/2020	STATE OF ODISHA KAILASH CHANDRA DASH VS	M/S.P.R.MISHRA VS	// // 0
174	WP(C)/0004653/2020	SUB COLLECTOR JAGATSINGHPUR BIPIN BIHARI BEURA VS	M/S.TRILOCHAN BARIK VS	// // 0
175	WP(C)/0004654/2020	STATE OF ODISHA SUNDARGARH GNM TRAINING SCHOOL VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
176	WP(C)/0004655/2020	STATE OF ODISHA SUBASH KU. PRADHAN VS	BAIDHAR SAHOO VS	// // 0
177	WP(C)/0004656/2020	STATE OF ODISHA CHATURBHUJA BEURA VS	M/S.TRILOCHAN BARIK VS	// // 0
178	WP(C)/0004657/2020	STATE OF ODISHA SANTOSHINI KARNA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
179	WP(C)/0004658/2020	STATE OF ODISHA JADUMANI DEURI VS	M/S.TRILOCHAN BARIK VS	// // 0
180	WP(C)/0004659/2020	STATE OF ODISHA SALGE TUDU VS	M/S. SUDEEPTA KUMAR SINGH VS	// // 0
181	WP(C)/0004660/2020	REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL GOLEKHA SETHI VS	M/S.TRILOCHAN BARIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004661/2020	LAXMIDHAR HATI VS STATE OF ODISHA	M/S.BISHNU CHARAN SWAIN VS	// 0 //
183	WP(C)/0004662/2020	LAXMIDHAR BISWAL VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
184	WP(C)/0004663/2020	RADHANATH BEURA VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
185	WP(C)/0004664/2020	DINABANDHU MEHER VS STATE OF ODISHA	M/S.JAGABANDHU SAHU VS	// 0 //
186	WP(C)/0004665/2020	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST VS STATE OF ODISHA	M/S.SUNIVAS MOHANTY VS	// 0 //
187	WP(C)/0004666/2020	KESHAB MAJHI VS STATE OF ODISHA	M/S.JAGABANDHU SAHU VS	// 0 //
188	WP(C)/0004667/2020	SRIBATCHHA KUMURA VS STATE OF ODISHA	M/S.JAGABANDHU SAHU VS	// 0 //
189	WP(C)/0004668/2020	SANTOSH BHOI VS STATE OF ODISHA	M/S.JAGABANDHU SAHU VS	// 0 //
190	WP(C)/0004669/2020	SANTOSH KUMAR JAYASINGH VS REGISTRAR OF COOP.SOCIETIES	M/S.SHAKTI DATTA TRIPATHY VS	// 0 //
191	WP(C)/0004670/2020	NALINI PRAVA BEHERA VS STATE OF ODISHA	M/S. TUSAR KANTA MAHANTA VS	// 0 //
192	WP(C)/0004671/2020	NIRANJAN DASH VS DIMPLE SAHU	M/S.SONITA BISWAL VS	// 0 //
193	WP(C)/0004672/2020	KRUPASINGHU PRADHAN	M/S.JAJATI KISHORE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004673/2020	KHIRASINDHU HERNA	M/S. AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004674/2020	DINGAR MAJHI	M/S.B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0004675/2020	DHRUBA CHARAN BISWAL	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004676/2020	JR.MANAGER (ELECTRICAL) ENZEN	M/S.S.C.DASH	//
		VS	VS	0
		JAGABANDHU BEHERA		//
198	WP(C)/0004677/2020	ANIL KUMAR JENA	M/S.PRAFULLA KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004678/2020	KRUSHNA CHANDRA PRADHAN	M/S.S.P.DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR DEOGARH		//
200	WP(C)/0004679/2020	JR.MANAGER (ENZEN), BALIKUDA ELECTRIC	M/S.S.C.DASH	//
		VS	VS	0
		BASANTA KUMAR MOHANTY		//
201	WP(C)/0004680/2020	HRUDANANDA NAHAK	M/S. S.P.DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR DEOGARH		//
202	WP(C)/0004681/2020	PABITRA MOHAN SAHU	M/S.S.P.DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR DEOGARH		//
203	WP(C)/0004682/2020	THE EXECUTIVE ENGINEER (ELECT.) CESU	M/S.S.C.DASH	//
		VS	VS	0
		MAN MOHAN MOHANTY		//
204	WP(C)/0004683/2020	NIRANJAN JENA	M/S.DEBASISH SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004684/2020	STATE OF ODISHA NIMAI CHARAN BEHERA VS	M/S.UMESH CHANDRA MOHANTY VS	// // 0
206	WP(C)/0004685/2020	STATE OF ODISHA ITISHREE MOHAPATRA VS	M/S.G.K.NANDA VS	// // 0
207	WP(C)/0004686/2020	UNION OF INDIA SUDARSAN SADANGI VS	M/S.UMESH CHANDRA MOHANTY VS	// // 0
208	WP(C)/0004687/2020	STATE OF ODISHA LALATA KESHARI DAS VS	M/S.RANJIT MOHANTY VS	// // 0
209	WP(C)/0004688/2020	STATE OF ODISHA SUKANTI ROUT VS	GOPINATH SETHI VS	// // 0
210	WP(C)/0004689/2020	STATE OF ODISHA RANJITA BARIK VS	GOPINATH SETHI VS	// // 0
211	WP(C)/0004690/2020	STATE OF ODISHA MADHUSUDAN BEHERA VS	M/S.RANJIT MOHANTY VS	// // 0
212	WP(C)/0004691/2020	STATE OF ODISHA JIBAN KISHORE MOHANTY VS	M/S.BIBHUTI RANJAN MOHANTY VS	// // 0
213	WP(C)/0004692/2020	STATE OF ODISHA MAKARDWAJ BEHERA VS	M/S.RANJIT MOHANTY VS	// // 0
214	WP(C)/0004693/2020	STATE OF ODISHA ASHOK KUMAR JENA VS	M/S.RANJIT MOHANTY VS	// // 0
215	WP(C)/0004694/2020	STATE OF ODISHA PRANAKRUSHNA BEHERA VS ORISSA STATE ADMINISTRATIVE TRIBUNAL	M/S. J.R.DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004695/2020	BIJAYA KUMAR DAS VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
217	WP(C)/0004696/2020	ANANTA KISHORE SETHI VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
218	WP(C)/0004697/2020	MAYA SARKAR VS BM, IDBI BANK, JHARSUGUDA	LAXMI NARAYAN PATEL VS	// 0 //
219	WP(C)/0004698/2020	GOURANGA CHARAN PRADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
220	WP(C)/0004699/2020	PRATIBHA RANI PATRA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
221	WP(C)/0004700/2020	BISWARANJAN NAYAK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
222	WP(C)/0004701/2020	RAJENDRA PRASAD AGRAWAL VS REGIONAL TRANSPORT OFFICER KALAHANDI	M/S. MANAS CHAND VS	// 0 //
223	WP(C)/0004702/2020	UDAYANATH MAJHI VS STATE OF ODISHA	M/S. L.K.MOHANTY VS	// 0 //
224	WP(C)/0004703/2020	SASMITA PRADHAN VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
225	WP(C)/0004704/2020	ADWAIT KUMAR PATTNAIK VS SECRETARY TO GOVT OF ODISHA	M/S. RABINDRA KUMAR PATNAIK VS	// 0 //
226	WP(C)/0004705/2020	LAXMI KUMAR DAKUA VS STATE OF ODISHA	M/S.KSHETRABASI MOHANTY VS	// 0 //
227	WP(C)/0004706/2020	MALATI PANDA	M/S.P.C.MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004707/2020	SANTILATA NAYAK	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004708/2020	M/S.GURU PRASAD SAW MILL	M/S.KAJAL SAHOO	//
		VS	VS	0
		DIVISIONAL FOREST OFFICER		//
230	WP(C)/0004709/2020	MUCHIRAM HEMBRAM	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0004710/2020	JIBARDHAN MENDALI	M/S. MANASH KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004711/2020	SAILENDRA KUMAR NANDA	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004712/2020	BISWAMBAR BADHAI	M/S. JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004713/2020	CHANDAN SABAR	M/S.D.J.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004714/2020	CHIRANJIT SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		NORTH EASTERN ELECTRICITY SUPPLY COMPANY LTD.		//
236	WP(C)/0004715/2020	SHRIMANTA KUMAR DAS	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004716/2020	PADURAM MAJHI	M/S.MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004717/2020	DILLIP NAYAK	M/S.ADITYA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004718/2020	STATE OF ODISHA KESHAB SABAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0004719/2020	STATE OF ORISSA PADMA CHARAN PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	WP(C)/0004720/2020	STATE OF ORISSA RAMA CHANDRA RANA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
242	WP(C)/0004721/2020	STATE OF ORISSA BASANTI BEHERA VS	M/S.PRASHANTA KUMAR NAYAK VS	// // 0
243	WP(C)/0004722/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD. DR.NARAYAN TIADI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0004723/2020	STATE OF ODISHA KRUSHNA CHANDRA PANI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	WP(C)/0004724/2020	STATE OF ODISHA GIRISH CHANDRA MANDAL VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	WP(C)/0004725/2020	STATE OF ODISHA AMULYA KUMAR JENA VS	BISWABIHARI MOHANTY VS	// // 0
247	WP(C)/0004726/2020	STATE OF ODISHA KUMARI ADIT MAHAPATRA VS	M/S. MANOJ RANJAN DAS VS	// // 0
248	WP(C)/0004727/2020	STATE OF ODISHA BASANTI KUMARI SAMAL VS	BISWABIHARI MOHANTY VS	// // 0
249	WP(C)/0004728/2020	STATE OF ODISHA SUBHADRA MALIK @ MALLICK VS	ABHIJIT DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004729/2020	SADHANA MOHANTY VS STATE OF ODISHA	M/S. RAMA CHANDRA JENA VS	// 0 //
251	WP(C)/0004730/2020	ANUP KUMAR BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
252	WP(C)/0004731/2020	CHANDRASEKHAR PANDA VS STATE OF ODISHA	M/S. PRASANTA KUMAR JENA VS	// 0 //
253	WP(C)/0004732/2020	BHAGABAT MOHAPATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
254	WP(C)/0004733/2020	KALPANA SATPATHY VS SCB MEDICAL COLLEGE HOSPITAL	M/S.PRASANTA KUMAR NAYAK VS	// 0 //
255	WP(C)/0004734/2020	BIDYADHAR DANDAPAT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
256	WP(C)/0004735/2020	PRAVANJAN PRADHAN VS STATE OF ODISHA	M/S. AMIYA KUMAR CHHATOI VS	// 0 //
257	WP(C)/0004736/2020	HITANSU SEKHAR SAMAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
258	WP(C)/0004737/2020	KARUNAKAR PRADHAN VS STATE OF ODISHA	M/S. S.S.K.SUBUDHI VS	// 0 //
259	WP(C)/0004738/2020	M/S. S.S.SECURITIES AND ALLIED SERVICES VS PRINCIPAL, FAKIR MOHAN AUTONOMOUS	M/S.MONOMOY BASU VS	// 0 //
260	WP(C)/0004739/2020	KALPANA SUKLA VS COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER	M/S.RITA DEY VS	// 0 //
261	WP(C)/0004740/2020	SURESH CHANDRA DAKUA	M/S.JITENDRA KUMAR DIGAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0004741/2020	STATE OF ODISHA TRINATH BARAD	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
263	WP(C)/0004742/2020	STATE OF ODISHA SANYASI SWAIN	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
264	WP(C)/0004743/2020	STATE OF ODISHA SASMITA PANDA	M/S. KALI PRASANNA MISHRA	//
		VS	VS	0
265	WP(C)/0004744/2020	UTKAL UNIVERSITY BRUNDABAN SAMANTA	M/S.DIPTI RANJAN BHOKTA	//
		VS	VS	0
266	WP(C)/0004745/2020	STATE OF ORISSA RAMILA ROUL	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0
267	WP(C)/0004746/2020	STATE OF ODISHA PRAMOD KUMAR PADHY	M/S.SIBA PRASAD PATI	//
		VS	VS	0
268	WP(C)/0004747/2020	STATE OF ODISHA NIBEDITA SWAIN	M/S.D.R.BHOKTA	//
		VS	VS	0
269	WP(C)/0004748/2020	BHARAT PETROLEUM CORPORATION LTD. ASHUTOSH DEV	SUPRIYA PATRA	//
		VS	VS	0
270	WP(C)/0004749/2020	UNION OF INDIA PREMANANDA URMA	BISWABIHARI MOHANTY	//
		VS	VS	0
271	WP(C)/0004750/2020	STATE OF ODISHA PRADEEP KUMAR SAHA	M/S. SUPRIYA PATRA	//
		VS	VS	0
272	WP(C)/0004751/2020	UNION OF INDIA SANGRAM KESHARI JENA	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004752/2020	STATE OF ODISHA GUPTESWAR MISHRA VS	M/S. BIBHUDANANDA MOHAPATRA VS	// // 0
274	WP(C)/0004753/2020	STATE OF ODISHA SADAKAR KUMBHAR VS	M/S.BISWABIHARI MOHANTY VS	// // 0
275	WP(C)/0004754/2020	STATE OF ODISHA PINUBALA BEHERA VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
276	WP(C)/0004755/2020	STATE OF ODISHA HIRANYA BARIK VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
277	WP(C)/0004756/2020	STATE OF ODISHA NARAYAN SWAIN VS	M/S. SUBHRANSU BHUSAN MOHANTY VS	// // 0
278	WP(C)/0004757/2020	DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL PADMANAVA PUROHIT VS	M/S.BISWABIHARI MOHANTY VS	// // 0
279	WP(C)/0004758/2020	STATE OF ODISHA JITENDRA KUMAR DAKUA VS	M/S. KRISHNA CHANDRA SAHU VS	// // 0
280	WP(C)/0004759/2020	STATE OF ODISHA PRAVAKAR SAHOO VS	M/S.A.PATTANAİK VS	// // 0
281	WP(C)/0004760/2020	STATE OF ODISHA PICHİKI SRINIVAS RAO VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
282	WP(C)/0004761/2020	STATE OF ODISHA DİLLİP KUMAR SAMAL VS	M/S.GOURİMOHAN RATH VS	// // 0
283	WP(C)/0004762/2020	STATE OF ODISHA AKHAYA KUMAR BEHERA VS	M/S.GOURİMOHAN RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004763/2020	PREMANANDA NAIK VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
285	WP(C)/0004764/2020	PRATAP SABAR VS STATE OF ODISHA	M/S.AKSHAYA KUMAR SAHOO VS	// 0 //
286	WP(C)/0004765/2020	NIRANJAN BARIK VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
287	WP(C)/0004766/2020	BALABHADRA BAG VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
288	WP(C)/0004767/2020	NABA DAS VS STATE OF ODISHA	M/S. S.K.BHANJADEO VS	// 0 //
289	WP(C)/0004768/2020	PRADEEP KUMAR NAIK VS STATE OF ODISHA	M/S.A.PATTNAIK VS	// 0 //
290	WP(C)/0004769/2020	PILLI CH.RAO VS STATE OF ODISHA	D.R.SUNDARAY VS	// 0 //
291	WP(C)/0004770/2020	AMAR RANJAN MOHAPATRA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	// 0 //
292	WPCRL/0000017/2020	PRAKASH BHOI VS STATE OF ODISHA	N.SAHANI VS	//0 0 //
293	WPCRL/0000018/2020	KANHA @ UDIT NARAYAN PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	CAPITAL P.S. /16 /2020 0 //
294	ABLAPL/0001859/2020	TAPAS RANJAN BARAL VS STATE OF ODISHA	A.PATTANAIK VS	AIRPORT /157 /2019 0 //
295	ABLAPL/0001860/2020	AMARESH BISWAL	AJIT KUMAR SAHOO	BHANDARIPOKHARI /28 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0001861/2020	TUTU BISWAL	KARUNAKAR GAYA	ASTARANGA /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0001862/2020	DR. PITAMBAR DASH	SUSHANT KU JOSHI	VIGILANCE PS (BERHAMPUR) /42 /2019
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0001863/2020	AFSAR ALI @ JANU	PRAJNA SARITA MOHANTY	BANAPUR P.S. /334 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0001864/2020	ABHAYA NAYAK	SAMBEET PATTANAYAK	KAKATAPUR /191 /2019
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0001865/2020	KALIA @ DIPURANJAN ROUT	AJIT KUMAR SAHOO	BHANDARIPOKHARI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0001866/2020	SK.KALIM @ KALIM KHAN	SAMBEET PATTANAYAK	GOP /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0001867/2020	JITENDRA MUDULI @ JITU MUDULI	SURYAKANTA DWIBEDI	KHANDAPARA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0001868/2020	BABU DAS @ DANTA BABU @ GOURANGA DAS	KISHOR KUMAR SAHOO	BANSADA /167 /2019
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0001869/2020	DEVRAJ DASH	SHAKTI BATTI TRIPATHY	BAIDESWAR /02 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0001870/2020	M.NARAYAN	BASUDEV PUJARI	MARINE PS AT ARJIPALLI /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0001871/2020	PRAMOD PARIDA @ DHUMA PARIDA	P.K.ROUT	NISCHINTAKOILI /06 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0001872/2020	STATE OF ODISHA MD. AKRAM KHAN VS	KALI PRASANA MISRA VS	// / /0 ()
308	ABLAPL/0001873/2020	STATE OF ODISHA BIJAY KUMAR DAS VS	UNMESH CHANDRA JENA VS	// SINGLA /79 /2017 ()
309	ABLAPL/0001874/2020	STATE OF ODISHA DASARATHA DAS VS	BIBHUDANANDA MOHAPATRA VS	// CHANDIPUR /104 /2019 ()
310	ABLAPL/0001875/2020	STATE OF ODISHA SITA ROUT VS	MONOMOY BASU VS	// KANDARPUR /16 /2020 ()
311	ABLAPL/0001876/2020	STATE OF ODISHA SUSANTA KUMAR SWAIN VS	CHITTARANJAN PATTNAIK VS	// MOTANGA /28 /2020 ()
312	ABLAPL/0001877/2020	STATE OF ODISHA MAMTA MOHAPATRA VS	SK.KALIMUDDIN VS	// LINGARAJ P.S. /178 /2018 ()
313	ABLAPL/0001878/2020	STATE OF ODISHA PRASANTA KUMAR PADHI VS	DILLIP RAY VS	// BASUDEVPUR /22 /2020 ()
314	ABLAPL/0001879/2020	STATE OF ODISHA TAPAS MANGARAJ @ TAPU VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /7 /2019 ()
315	ABLAPL/0001880/2020	STATE OF ODISHA SRIDHAR MOHAPATRA VS	TUKUNA KU. MISHRA VS	// JEYPORE TOWN /23 /2020 ()
316	ABLAPL/0001881/2020	STATE OF ODISHA CHINMAYA SAHOO VS	SITIKANT MISHRA VS	// SPL.TASK FORCE /7 /2020 ()
317	ABLAPL/0001882/2020	STATE OF ODISHA ASHOK MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// CUTTACK SADAR /229 /2015 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0001883/2020	SEDEKUN TABASUM @ SHADIKUN TABASUM VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALIAPAL /25 /2020 () //
319	ABLAPL/0001884/2020	SUSANTA PATRA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BAISINGA /289 /2019 () //
320	ABLAPL/0001885/2020	RAKESH JENA @ MAKARA @ PURNA CHANDRA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	JALESWAR /300 /2019 () //
321	ABLAPL/0001886/2020	HIMANSU MALLIK VS STATE OF ODISHA	ANIRUDHA DAS VS	GONDIA /166 /2019 () //
322	ABLAPL/0001887/2020	ABINASH JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /1 /2020 () //
323	ABLAPL/0001888/2020	BHIMASEN SENAPATI @ ACHYUTA SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /7 /2020 () //
324	ABLAPL/0001889/2020	DIPU MAHALIK @ PRADEEP MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BASUDEVPUR /53 /2018 () //
325	ABLAPL/0001890/2020	MAHESH KUMAR PANDA VS STATE OF ODISHA	MANAS CHAND VS	JAIPATNA /07 /2020 () //
326	ABLAPL/0001891/2020	RATH PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	JATNI P.S. /7 /2020 () //
327	ABLAPL/0001892/2020	DEBEN NAIK @ KALIA VS STATE OF ODISHA	AMIT KU. NATH VS	JARAPADA /264 /2019 () //
328	ABLAPL/0001893/2020	BIRENDRA JENA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALASORE TOWN /19 /2020 () //
329	ABLAPL/0001894/2020	KHUTI @ PUTI @ LOKANATH KUMBHAR	ANIRUDHA DAS	TITILAGARH /33 /2012

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0001895/2020	RAISINGH PATAMAJHI	MAHES DAS	KOTOAGARH /62 /2019
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0001896/2020	SANTOSH KUMAR MAHARANA	RABINDRA NATH PANDA	CAPITAL P.S. /488 /2019
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0001897/2020	KHIROD KUMAR JENA	SUBAS KU. PATTNAYAK	BHANDARIPOKHARI /182 /2018
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0001898/2020	ANANADA BHUTIA	P.R.SINGH	PARJANG /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0001899/2020	MANORAMA MISHRA	K.K.SWAIN	NISCHINTAKOILI /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0001900/2020	PURNA CHANDRA BAHUBALINDRA	SWARAJ KU DAS	BEGUNIA P.S. /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0001901/2020	KAILASH CH.SAHOO	DEEPAK KU SAHOO	KENDRAPARA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0001902/2020	SANGRAM KISHORE SAHU	DEEPAK KU SAHOO	NIKIRAI /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001903/2020	MANORANJAN RANA	DIBYA JYOTI SAHOO	SORO /463 /2019
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001904/2020	MULA HASTI	BHIBUTI BHUSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0001905/2020	DAYANIDHI ROUL	SAMARENDRA BAHADUR	MARINE PS AT DHAMARA /04 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0001906/2020	STATE OF ODISHA MITU @ RANJAN KUMAR SAMANTRAY VS	DEBASHIS ROUTRAY VS	// KHANDAGIRI P.S. /201 /2019 ()
342	ABLAPL/0001907/2020	STATE OF ODISHA RANKA @ RANKANIDHI PRADHAN VS	BISWAJIT MOHANTY-5 VS	// BHANJANAGAR /73 /2017 ()
343	ABLAPL/0001908/2020	STATE OF ODISHA AJAY KUMAR KHATUA @ AJAY KHATUA VS	DIBYA JYOTI SAHOO VS	// CHANDIPUR /9 /2020 ()
344	ABLAPL/0001909/2020	STATE OF ODISHA IMRAN KHAN VS	MD.RIAZ VS	// LALBAG /29 /2020 ()
345	ABLAPL/0001910/2020	STATE OF ODISHA SILU DEURI @ SILU DEHURY VS	PRADIPTA BEURA VS	// KHUNTUNI /175 /2019 ()
346	ABLAPL/0001911/2020	STATE OF ODISHA RASHMI RANJAN NAYAK VS	P.K.SAMAL VS	// GONDIA /11 /2020 ()
347	ABLAPL/0001912/2020	STATE OF ODISHA SUBHAM KUMAR JENA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /125 /2018 ()
348	ABLAPL/0001913/2020	STATE OF ODISHA BAPUNU @ LAXAMAN PRADHAN VS	PRAMOD KUMAR JENA VS	// BALASORE SADAR /2 /2020 ()
349	ABLAPL/0001914/2020	STATE OF ODISHA BIKRAM BEHERA VS	PRADIPTA BEURA VS	// //0 ()
350	ABLAPL/0001915/2020	STATE OF ODISHA SOUMYA RANJAN MAHANTA VS	PARTHA SARATHI DAS VS	// GHATAGAON /75 /2017 ()
351	ABLAPL/0001916/2020	STATE OF ODISHA DEEPAK PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /495 /2018 () //

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FILING REPORT AS ON :06/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0001917/2020	AJIT PATRA VS STATE OF ODISHA	PRAVASH CH.JENA VS	//0 0 //
353	WPC(OAC)/0000428/2018	BISWANATH SENAPATI VS STATE OF ODISHA	M/S.RAMAKANTA SAHOO VS	// 0 //
354	WPC(OAC)/0000603/2000	DIPTIREKHA PANDA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
355	WPC(OAC)/0000628/2017	NIRMAL CHANDRA BEHERA VS STATE OF ODISHA	M/S.S.DAS VS	// 0 //
356	WPC(OAC)/0000864/2017	SATYANANDA DASH VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
357	WPC(OAC)/0001983/2018	BIBEKANANDA DAS VS STATE OF ODISHA	M/S.MADHUMITA PANDA VS	// 0 //
358	WPC(OAC)/0003176/2018	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	ANIL KU.BEHERA VS	// 0 //
359	WPC(OAC)/0003555/2017	DEBENDRA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
360	WPC(OAC)/0003556/2017	PRANABANDHU DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
361	RVWPET(RPC)/0000037/2019	KANHU CHARAN OJHA VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :06/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2020 WPCRL/18/2020	KANHA @ UDIT NARAYAN PRADHAN-MP	RAJEET ROY
2	30/2020 CRLMP/183/2020	BINODINI PANDA-MP	KALI PRASANNA MISHRA
3	31/2020 CRLMP/183/2020	BINODINI PANDA-MP	KALI PRASANNA MISHRA
4	32/2020 CRLMP/190/2020	ASAD JAMAL-MP	SUSANTA KUMAR BARAL
5	54/2020 RPFAM/316/2019	HARIKRUSHNA MOHANTY-MP	BIJAY KU.BEHERA(1)
6	55/2020 RPFAM/39/2020	SOUMYA SWARUP DAS-MP	SAMIR KUMAR MISHRA
7	56/2020 RPFAM/40/2020	TULU @ PRASANNA BISWAL-MP	M/S.H.N.MOHAPATRA
8	64/2020 WPC(OAC)/428/2018	BISWANATH SENAPATI-MP	M/S.RAMAKANTA SAHOO
9	91/2020 RSA/64/2015	MOHAN BHOL-MP	M/S.BHAKTAHARI MOHANTY
10	92/2020 RSA/64/2015	MOHAN BHOL-MP	M/S.BHAKTAHARI MOHANTY
11	93/2020 RSA/64/2015	MOHAN BHOL-MP	M/S.BHAKTAHARI MOHANTY
12	94/2020 RSA/111/2016	BAIDHARA MARANDI-MP	M/S.BHAKTAHARI MOHANTY
13	109/2020 WA/70/2020	ASSISTANT PROVIDENT COMMISSIONER ACCOUNTS AND PROVISIONS DEPARTMENT, HANUMANI ORGANISATION-MP	PRASANNA KUMAR MISHRA
14	110/2020 WA/71/2020	NORTHERN EASTERN ELECTRICITY SUPPLY COMPANY	PRASANNA KUMAR MISHRA
15	111/2020 WA/71/2020	NORTHERN EASTERN ELECTRICITY SUPPLY COMPANY	PRASANNA KUMAR MISHRA
16	112/2020 WA/72/2020	CHANDRAMANI SETHY-MP	PRASANNA KUMAR MISHRA
17	113/2020 WA/72/2020	CHANDRAMANI SETHY-MP	PRASANNA KUMAR MISHRA
18	120/2020 BLAPL/6191/2019	GAGAN BIHARI BEHERA-MP	M/S.NIRANJAN LENKA
19	121/2020 FAO/852/2019	AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO.LTD.-MP	G.P.DUTTA
20	122/2020 FAO/964/2019	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
21	123/2020 FAO/73/2020	THE MANAGER, LEGAL CELL, M/S. RELIANCE G.I.CO. LTD.-MP	G.P.DUTTA
22	124/2020 FAO/74/2020	RELIANCE G.I.CO. LTD.-MP	G.P.DUTTA
23	125/2020 FAO/966/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
24	126/2020 FAO/7/2019	ASWINI KU.PATTANAYAK-MP	M/S.PRAFULLA KU.MOHAPATRA
25	134/2020 CMP/132/2020	M/S.DEVABRATA HOMES (P) LTD-MP	SOUMYA MISHRA
26	135/2020	SUDHANSU DAS-MP	SOUMYA MISHRA

27	CMP/133/2020 136/2020	KARUNAKAR ADHEK-MP	M/S.PRAFULLA KU.RATH
28	CMP/376/2014 137/2020	SANYASI NAIK @ SANJA-MP	MAHES DAS
29	CMP/135/2020 138/2020	REKHA MANGARAJ @ REKHA NAIK-MP	U.C.MISHRA
30	CMP/136/2020 139/2020	PRANABANDHU GAYAN-MP	SABITA RANJAN PATTNAIK
31	CMP/137/2020 142/2020	BACHAN LENKA-MP	RABINDRA KUMAR PRUSTY
32	CRLREV/104/2020 143/2020	TRILOCHAN BISWAL-MP	JUGALA KISHORE PANDA
33	CRLREV/105/2020 143/2020	SURYA CHETIDORA-MP	M/S. N.K.SAHU
34	MACA/67/2020 169/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
35	RVWPET/98/2020 170/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
36	RVWPET/98/2020 171/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
37	RVWPET/98/2020 172/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)0
38	RVWPET/99/2020 173/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)0
39	RVWPET/99/2020 174/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)0
40	RVWPET/99/2020 175/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
41	RVWPET/100/2020 176/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
42	RVWPET/100/2020 177/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
43	RVWPET/100/2020 178/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
44	RVWPET/101/2020 179/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
45	RVWPET/101/2020 180/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
46	RVWPET/101/2020 181/2020	BIKASH LAKRA-MP	adv.
47	RVWPET/439/2019 182/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
48	RVWPET/102/2020 183/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
49	RVWPET/102/2020 184/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
50	RVWPET/102/2020 185/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
51	RVWPET/103/2020 186/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
52	RVWPET/103/2020 187/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
53	RVWPET/103/2020 188/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
54	RVWPET/104/2020 189/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	RVWPET/104/2020 190/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
56	RVWPET/104/2020 191/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	RVWPET/105/2020 192/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	RVWPET/105/2020		

58	193/2020 RVWPET/105/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	194/2020 RVWPET/106/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	195/2020 RVWPET/106/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	196/2020 RVWPET/106/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	225/2020 CRLMC/334/2020	PRANO RANJAN NAYAK-MP	SUJATA JENA
63	226/2020 CRLA/513/2019	SARAT DAKUA-MP	M/S.R.N.BARIK
64	226/2020 CRLMC/373/2020	RAMESH CHANDRA MISHRA-MP	DURGA PRASAD DHAL
65	227/2020 CRLA/491/2017	ANJULUS TETE-MP	M/S.B.SAHOO
66	227/2020 CRLMC/375/2020	SANJEEV KUMAR-MP	TANMAY MISHRA
67	228/2020 CRLA/106/2020	RAMSINGH PRADHAN-MP	LAXMAN PRADHAN
68	228/2020 CRLMC/376/2020	PADMA KISHORE JENA-MP	PRADIPTA KUMAR MOHANTY
69	229/2020 CRLA/106/2020	RAMSINGH PRADHAN-MP	LAXMAN PRADHAN
70	229/2020 CRLMC/377/2020	KHUTI@PUTI@LOKANATH KUMBHAR-MP	ANIRUDHA DAS
71	230/2020 CRLA/106/2020	RAMSINGH PRADHAN-MP	LAXMAN PRADHAN
72	230/2020 CRLMC/378/2020	RADHAKANT BEHERA-MP	RAKESH KUMAR MALLICK
73	231/2020 CRLA/247/2016	SANJAY KU.GHOSE-MP	M/S BIJAYA KU. RAGADA
74	231/2020 CRLMC/382/2020	SIDHARTHA SANAKAR PATTNAIK-MP	ASHIS KUMAR MISHRA
75	232/2020 CRLA/508/2017	MANASH RANJAN NAHAK-MP	M/S.S.S.PATTANAIAK,A.R.PRATHARI,D.BISWAL,D.DAS
76	232/2020 CRLMC/383/2020	BHALU NANA @PARAMESWAR PANDA-MP	R.N.SINGH
77	233/2020 CRLA/105/2018	DURGA PRASAD JENA-MP	M/S.SAMVIT MOHANTY
78	233/2020 CRLMC/384/2020	ARJUN NAIK-MP	SANTOSH KUMAR SAMANTARAY
79	242/2020 ABLAPL/604/2020	GOPAL CHANDRA MOHANTY-MP	AMIT PRASAD BOSE
80	2017/2020 WP(C)/4583/2020	SASHMITA BHOI-MP	M/S.DEBENDRA KUMAR SAHOO 1
81	2018/2020 WP(C)/4585/2020	SUSANTA KUMAR MOHANTY-MP	SUKANTA KUMAR DALAI
82	2019/2020 WP(C)/4597/2020	SASMITA BEHERA-MP	M/S. A.K.SAHU
83	2020/2020 WP(C)/4607/2020	RADHARANI PADHI-MP	M/S.JAYDEEP PAL
84	2021/2020 WP(C)/4609/2020	SWORNALATA DAS-MP	M/S.SARAT CHANDRA SAHOO
85	2022/2020 WP(C)/11769/2019	SIBANI SHANKAR SAHOO-MP	M/S.A.K.NANDA
86	2023/2020 WP(C)/4618/2020	ANTARYAMI SAHOO-MP	MANAS PATI
87	2024/2020 WP(C)/4622/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
88	2025/2020 WP(C)/4623/2020	PRADEEP KUMAR MOHANTY-MP	M/S.RAJENDRA BADUMAHAPATRA
89	2026/2020	HARI CHANDRA MAHARANA-MP	M/S. HAREKRUSHNA DASH

90	WP(C)/4624/2020	P.VENNAMMA @ MAMMIDI VENAMMA-MP	M/S.HAREKRUSHNA DASH
91	WP(C)/4627/2020	HIMANSU MOHAN PADHI-MP	M/S.ASIM AMITABH DASH
92	WP(C)/19460/2015	SUCHITRA MUDULI-MP	M/S.S.P.DAS
93	2030/2020	THE MANAGING DIRECTOR-MP	M/S. KARUNAKAR JENA
94	WP(C)/4629/2020	THE MANAGING DIRECTOR-MP	M/S. KARUNAKAR JENA
95	2032/2020	M/S NEELACHAL ISPAL NIGAM LTD.NINL-MP	M/S.ADITYA MISHRA
96	WP(C)/20266/2017	M/S. S.T.MINERALS PVT.LTD.-MP	M/S.SUBIR PALIT
97	WP(C)/433/2018	ARABINDA SAHOO-MP	M/S.N.SAHANI
98	2035/2020	NIRANJAN MALIK-MP	M/S.N.SAHANI
99	WP(C)/4646/2020	NIRANJAN MALIK-MP	M/S.N.SAHANI
100	WP(C)/4647/2020	IGNASIUS HORO-MP	M/S.PRAFULLA KUMAR RATH
101	2038/2020	ROHIT GANGA DEB-MP	M/S. AMAR KUMAR MOHANTY
102	WP(C)/4651/2020	ABANI KUMAR BAAG-MP	M/S.RABINDRA KUMAR PRUSTY
103	2040/2020	BIPIN BIHARI BEURA-MP	M/S.TRILOCHAN BARIK
104	WP(C)/4653/2020	CHATURBHUJA BEURA-MP	M/S.TRILOCHAN BARIK
105	2042/2020	SUBASH KU. PRADHAN-MP	BAIDHAR SAHOO
106	WP(C)/4655/2020	SUBASH KU. PRADHAN-MP	BAIDHAR SAHOO
107	2044/2020	JADUMANI DEURI-MP	M/S.TRILOCHAN BARIK
108	WP(C)/4658/2020	GOLEKHA SETHI-MP	M/S.TRILOCHAN BARIK
109	2047/2020	LAXMIDHAR BISWAL-MP	M/S.TRILOCHAN BARIK
110	WP(C)/4662/2020	RADHANATH BEURA-MP	M/S.TRILOCHAN BARIK
111	2048/2020	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST-MP	M.S. SRINIVAS MOHANTY
112	WP(C)/4663/2020	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST-MP	M.S. SRINIVAS MOHANTY
112	2050/2020	SANTOSH KUMAR JAYASINGH-MP	M/S.SHAKTI DATTA TRIPATHY
113	WP(C)/4669/2020	SANTOSH KUMAR JAYASINGH-MP	M/S.SHAKTI DATTA TRIPATHY
113	2051/2020	NIRANJAN DASH-MP	M/S.SONITA BISWAL
114	WP(C)/4671/2020	NIRANJAN DASH-MP	M/S.SONITA BISWAL
114	2052/2020	SAKHI DEI-MP	M/S AMLAN SHAKTI PAUL
115	WP(C)/1210/2015	SAKHI DEI-MP	M/S AMLAN SHAKTI PAUL
115	2053/2020	KRUPASINGHU PRADHAN-MP	M/S.JAJATI KISHORE MOHANTY
116	WP(C)/4672/2020	KRUPASINGHU PRADHAN-MP	M/S.JAJATI KISHORE MOHANTY
116	2054/2020	KHIRASINDHU HERNA-MP	M/S. AKSHAYA KUMAR SAHOO
117	WP(C)/4673/2020	KHIRASINDHU HERNA-MP	M/S. AKSHAYA KUMAR SAHOO
117	2055/2020	DINGAR MAJHI-MP	M/S.B.K.NAYAK
118	WP(C)/4674/2020	DINGAR MAJHI-MP	M/S.B.K.NAYAK
118	2056/2020	JR.MANAGER (ELECTRICAL) ENZEN-MP	M/S.S.C.DASH
119	WP(C)/4676/2020	JR.MANAGER (ELECTRICAL) ENZEN-MP	M/S.S.C.DASH
119	2057/2020	JR.MANAGER (ENZEN), BALIKUDA ELECTRICAL SECTION-MP	M/S.M.C.DASH
120	WP(C)/4679/2020	JR.MANAGER (ENZEN), BALIKUDA ELECTRICAL SECTION-MP	M/S.M.C.DASH
120	2058/2020	THE EXECUTIVE ENGINEER (ELECT.) CESU-MP	M/S.S.C.DASH
	WP(C)/4682/2020	THE EXECUTIVE ENGINEER (ELECT.) CESU-MP	M/S.S.C.DASH

121	2059/2020 WP(C)/4683/2020	NIRANJAN JENA-MP	M/S.DEBASISH SAMAL
122	2060/2020 WP(C)/4684/2020	NIMAI CHARAN BEHERA-MP	M/S.UMESH CHANDRA MOHANTY
123	2061/2020 WP(C)/4685/2020	ITISHREE MOHAPATRA-MP	M/S.G.K.NANDA
124	2062/2020 WP(C)/4686/2020	SUDARSAN SADANGI-MP	M/S.UMESH CHANDRA MOHANTY
125	2063/2020 WP(C)/4697/2020	MAYA SARKAR-MP	LAXMI NARAYAN PATEL
126	2064/2020 WP(C)/9840/2019	KRISHNA MURARI SONI-MP	M/S.DEBASIS SAHOO
127	2065/2020 WP(C)/4705/2020	LAXMI KUMAR DAKUA-MP	M/S.KSHETRABASI MOHANTY
128	2068/2020 WP(C)/10218/2018	RAMA CHANDRA BHOI-MP	M/S.N.N.MAHAPATRA
129	2069/2020 WP(C)/408/2020	PRAGATI PUBLIC SCHOOL-MP	K.K.BHUYAN
130	2070/2020 WP(C)/17697/2019	SANJUKTA PATNAIK-MP	M/S.BICHITRANANDA BAGH
131	2071/2020 WP(C)/4716/2020	PADURAM MAJHI-MP	M/S.MANOJ KUMAR PATI
132	2072/2020 WP(C)/4717/2020	DILLIP NAYAK-MP	M/S.SARATHI JYOTI MOHANTY
133	2074/2020 WP(C)/4721/2020	BASANTI BEHERA-MP	M/S.PRASHANTA KUMAR NAYAK
134	2075/2020 WP(C)/288/2018	MANAS RANJAN NAYAK-MP	M/S.USHA RANI PADHI
135	2076/2020 WP(C)/4725/2020	AMULYA KUMAR JENA-MP	BISWABIHARI MOHANTY
136	2077/2020 WP(C)/4727/2020	BASANTI KUMARI SAMAL-MP	BISWABIHARI MOHANTY
137	2078/2020 WP(C)/4730/2020	ANUP KUMAR BEHERA-MP	BISWABIHARI MOHANTY
138	2079/2020 WP(C)/4732/2020	BHAGABAT MOHAPATRA-MP	BISWABIHARI MOHANTY
139	2080/2020 WP(C)/4733/2020	KALPANA SATPATHY-MP	M/S.PRASANTA KUMAR NAYAK
140	2081/2020 WP(C)/4734/2020	BIDYADHAR DANDAPAT-MP	BISWABIHARI MOHANTY
141	2082/2020 WP(C)/4736/2020	HITANSU SEKHAR SAMAL-MP	BISWABIHARI MOHANTY
142	2083/2020 WP(C)/12424/2015	ISWAR KISAN-MP	M/S.BISWA PRAKASH DHAL, PRASANTA KUMAR SAHOO
143	2084/2020 WP(C)/12424/2015	ISWAR KISAN-MP	M/S.BISWA PRAKASH DHAL
144	2085/2020 WP(C)/12424/2015	ISWAR KISAN-MP	M/S.BISWA PRAKASH DHAL
145	2086/2020 WP(C)/25989/2017	BHARATI SATPATHY-MP	M/S.SAGARIKA SAHOO
146	2087/2020 WP(C)/4735/2020	PRAVANJAN PRADHAN-MP	M/S. AMIYA KUMAR CHHATOI
147	2088/2020 WP(C)/4738/2020	M/S. S.S.SECURITIES AND ALLIED SERVICES-MP	M/S.MONOMOY BASU
148	2089/2020 WP(C)/4746/2020	PRAMOD KUMAR PADHY-MP	M/S.SIBA PRASAD PATI
149	2090/2020 WP(C)/4747/2020	NIBEDITA SWAIN-MP	M/S.D.R.BHOKTA
150	2091/2020 WP(C)/4748/2020	ASHUTOSH DEV-MP	SUPRIYA PATRA
151	2092/2020 WP(C)/4749/2020	PREMANANDA URMA-MP	BISWABIHARI MOHANTY
152	2093/2020	PRADEEP KUMAR SAHA-MP	M/S. SUPRIYA PATRA

153	WP(C)/4750/2020 2094/2020	SANGRAM KESHARI JENA-MP	M/S.BISWABIHARI MOHANTY
154	WP(C)/4751/2020 2095/2020	SADAKAR KUMBHAR-MP	M/S.BISWABIHARI MOHANTY
155	WP(C)/4753/2020 2096/2020	PADMANAVA PUROHIT-MP	M/S.BISWABIHARI MOHANTY
156	WP(C)/4757/2020 2097/2020	PRAVAKAR MOHAPATRA-MP	M/S.DURGESH N.RATH
157	WP(C)/18221/2011 2098/2020	PRATAP SABAR-MP	M/S.AKSHAYA KUMAR SAHOO
158	WP(C)/4764/2020 2099/2020	AHIDA BIBI-MP	M/S.SUBASH CHANDRA SATAPATHY
159	WP(C)/4537/2020 2100/2020	PILLI CH.RAO-MP	D.R.SUNDARAY
160	WP(C)/4769/2020 2101/2020	RUKUMA PRADHAN-MP	M/S.SITIKANT MISHRA
161	WP(C)/20692/2019 33/2020	VIJAYENDRA@BIJENDRA BHOI-MP	
162	CRLMP/1188/2018 34/2020	RUPAMANJARI PATI-MP	
163	CRLMP/1466/2015 120/2020	STATE OF ODISHA-MP	
164	FAO/571/2018 232/2020	MANORANJAN BEHERA-MP	
165	ABLAPL/19564/2019 233/2020	PRIYATAM DAS-MP	
166	ABLAPL/19565/2019 234/2020	SURESH CHANDRA SAHOO-MP	
167	ABLAPL/621/2020 235/2020	SANATAN DEHURY-MP	
168	ABLAPL/9918/2019 236/2020	GAURI SANKAR PANDIA @ GAURIDHANAKA PANDIA-MP	
169	ABLAPL/19655/2019 237/2020	SARATA MOHANTY-MP	
170	ABLAPL/9016/2018 238/2020	KHIROJ MAJHI @ KHIROD MAJHI-MP	
171	ABLAPL/16816/2019 239/2020	SAMBHU BAG-MP	
172	ABLAPL/17601/2019 240/2020	LAXMIDHAR NAYAK-MP	DHARMENDRA SETHY
173	ABLAPL/15883/2019 241/2020	UMAKANTA SWAIN-MP	
174	ABLAPL/12053/2017 2045/2020	SANATAN BEHERA-MP	
175	WP(C)/22242/2019 2073/2020	GANGADHAR PRUSTY-MP	
	WP(C)/19169/2009		